

"Group of Experts on Major Administrative Problems of Asian Governments". The question of the Government of India receiving a copy of the paper does not arise.

(b) Does not arise.

Election to Delhi Municipal Corporation

*285. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the term of the present Municipal Corporation of Delhi expires in March, 1968;

(b) whether it is also a fact that it has been represented that the term be extended upto 1967 and elections be held along with the General Elections; and

(c) if so, Government's decision thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Yes, Sir.

(c) In view of the present emergency, it has been decided to extend the term of office of all the members of the Delhi Municipal Corporation by a period of one year.

Rajasthan Armed Constabulary

*286. Shrimati Malmoona Sultan: Will the Minister of Home Affairs be pleased to state:

(a) whether a team of Members of Parliament who recently visited the forward areas in Barmer Sector of Rajasthan have suggested that the Rajasthan Armed Constabulary be militarised or be substituted by regular forces and a part of our population there be armed; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) Government do not propose either to militarise or substitute the Rajasthan Armed Constabulary by

regular forces of the Army. However, after the Border security forces of Rajasthan are taken over by the Centre along with those of the other border States, the question of improving their all round efficiency would naturally follow

Beyond what is provided for under the Home Guards scheme, there is no scheme for arming the border population.

Fertiliser Production

*287. Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) how far the Third Plan target of fertiliser production is expected to be achieved by the end of the plan period and what is the likely shortfall;

(b) how far the shortfall can be attributed to failure of the private sector which were given licences for setting up fertiliser units; and

(c) how far India is likely to be self-sufficient in respect of fertiliser plant machinery by the end of the current plan period?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) The production of nitrogenous fertilizers by the end of the Third Plan is expected to be 320,000 tonnes against a target of 800,000 tonnes of nitrogen.

(b) Against a capacity of 636,250 tonnes of nitrogen approved for implementation in the private sector, only 18,250 tonnes will be established by the end of the Third Plan.

(c) Capacity for the fabrication of low pressure vessels, pumps and other similar normal duty equipment is available in the country, but no appreciable facility exists for the manufacture of high pressure compressors and pumps, medium and high pressure vessels and valves etc. Facilities are being established for the manufacture of these items also.